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Title: The Minister of State in the Ministry of Planning, Minister of State in the Ministry of Science and Technology and Minister of State in the Ministry of Earth Sciences laid a statement regarding Status of implementation of the recommendations contained in the 217th Report of the Standing Committee on Science and Technology, Environment and Forests on Action Taken by the Government on recommendations contained in the 208th Report on Demands for Grants (2010-11), pertaining to the Department of Scientific and Industrial Research, Ministry of Science and Technology.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI ASHWANI KUMAR): Madam, I beg to lay the statement in pursuance of Direction No, 73A of the Hon'ble Speaker, Lok Sabha issued vide Lok Sabha Bulletin, Part II, dated 1st September, 2004 to inform the esteemed House about the status of implementation on the actions taken by the Government on Two hundred seventeenth Report on the actions taken on the recommendations contained in Two hundred eighth Report of the Demands for Grants of Department of Scientific & Industrial Research (DSIR) for the year 2010-2011.

The Committee, while reviewing the working and considering the detailed Demands for Grants of DSIR, analyzed the Demands for Grants with reference to the aims, objectives and achievements of the Department and presented the 208th Report thereon to both the Houses on the 23rd April 2010. There were twenty four recommendations in 208th Report of the Committee. Some of them were advisory in nature while some sought clarification. The Department has furnished a detailed Action Taken Note on these recommendations to the Committee in July, 2010. The Committee has considered the ATN and presented the Two hundred seventeenth Report to both the Houses on 13th December, 2010. The recommendations of the Committee vide 217th Report were analyzed in the Department. Significant ones are:

â€¢ The Committee desired that the department should make all out efforts to meet the targets set for the Eleventh Five Year Plan;

â€¢ The Committee recommended that the department should forcefully plead its genuine demands before the Planning Commission; .

â€¢ The Committee appreciated the efforts made by the Department towards the popularization of its developed technologies;

â€¢ The Committee hoped that technology transfers may be intensified so that the benefits of scientific research carried out in the CSIR Laboratories reach the common man; and

â€¢ The Committee appreciated the action taken by the Department to augment the number of researchers to provide the much needed support to the scientific progress in the country.

The Action Taken Note on 217th Report has been forwarded to Rajya Sabha Secretariat on 12.07.2011, copy of which is laid on the Table of the House

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MADAM SPEAKER: Please take your seats. Nothing will go on record.

*(Interruptions) â€¢ **

Shri Pranab Mukherjee.